

**Inclusion of more Spices In spices List**

9536. SHRI PALAI K. M. MATHEW: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to include Nutmog, cloves and other tree spices in the Spices List of the Spices Board;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (c). Yes, sir, the Spices Board has proposed that tree spices, viz; cloves, cassia, cinnamon, nutmeg and mace may be included in its Schedule of Spices. The Government has accepted the proposal.

**Issuing Currency Notes**

9537. SHRI PRATAPRAO B. BHOSALE:  
SHRI Y. S. MAHAJAN:

Will the Minister of FINANCE be pleased to state:

(a) whether some new series of Rs. one currency notes have been issued recently.

(b) if so, the reasons thereof;

(c) whether Government propose to issue some more new series currency notes in different/higher denominations in future; and

(d) if so, the details thereof and if not, the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). As a result of change in the

incumbency to the post of Finance Secretary, a new 'B' series of Rupee One currency notes has been issued in the existing design, incorporating therein the signature of the new Finance Secretary.

(c) At present, there is no proposal to issue more new series of currency notes.

(d) Does not arise.

**Loans Advanced by Nationalised Banks to Unemployed Graduates in Madhya Pradesh**

9538. SHRI PARASRAMBHARDWAJ: Will the Minister of FINANCE be pleased to state:

(a) the number and amount of loans given by the nationalised banks to unemployed graduates and other persons during last two years in Madhya Pradesh; and

(b) the number and amount of loans given by the nationalised banks to unemployed graduates belonging to Scheduled Castes and Scheduled Tribes, and backward areas including Adivasis in Madhya Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The data reporting system by banks under the Self Employment Scheme for Educated Unemployed Youth (SEEUY) does not generate information relating to loans sanctioned to graduates separately as also in respect of Scheduled Caste & Scheduled Tribe categories. The loans sanctioned in Madhya Pradesh by nationalised banks and private banks under SEEUY Scheme for the year 1987-88 and 1988-89 are as under:-

Year	Loans Sanctioned	
	Number	Amount (Rs. in Crores)
1987-88	8732	19.16
1988-89	14154	26.39

[*Translation*]

#### **Development of New Sites in Rajasthan and Maharashtra**

9539. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of TOURISM be pleased to state:

(a) whether the number of foreign and domestic tourists visiting Maharashtra is increasing continuously;

(b) the percentage of the foreign tourists which visited Rajasthan out of the total tourists visited the country during 1989;

(c) whether there is any proposal to provide central assistance for developing new sites of tourist significance in Maharashtra and to provide more facilities for the existing tourist resorts/spots there;

(d) if so, whether Union Government have also received any proposal in this regard from Government of Maharashtra for their approval;

(e) if so, the details thereof and the time by which these proposals will be approved; and

(f) the steps taken/proposed to be taken by Government to promote tourism in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir.

(b) According to the information available from the State Government, about 31% of total foreign tourists to India, visited Rajasthan during 1989.

(c) to (e). Development of Tourism is primarily the responsibility of State Governments. The Central Department of Tourism extends financial assistance to States based on specific proposals received from them, subject to their merits, availability of funds and interest priority. The detailed project proposals along with estimates for the year 1990-91 are yet to be submitted by Government of Maharashtra.

(f) Steps taken to promote tourism in Maharashtra, include continued publicity in domestic and overseas markets, production of films and publicity material and promotion of fairs and festivals.

[*English*]

#### **Tax Collection By States**

9540. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) the details of tax collected/revenue realised by each State/Union Territory during 1988-89 and 1989-90.

(b) whether Government have received proposals to link devolution of funds from Central Pool to the tax collection efforts of each State; and

(c) if so, the reaction of Government thereon?